

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 121
(IB)-1444(PB)/2018

IN THE MATTER OF:

Reliance Commercial Finance Ltd.	...	Petitioners/Applicant
Vs		
Sunar Jewels Pvt Ltd.	...	Respondents

SECTION: Under Section 7 of the Insolvency & Bankruptcy Code

Order delivered on 12.03.2019

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the Financial Creditor:	Mr. Rajat Katyal & Mr. Harsh Sinha, Advs.
For the Respondent:	Mr. Arvind Kumar, Mr. Vivek Kishore & Ms. Mallika Kamal, Advs.

ORDER

For order see, CP. No. (IB)-818(PB)/2018.

12.03.2019
Ritu Sharma